

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 117 OF 2017, APPEAL NO. 118 OF 2017  
APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017,  
APPEAL NO. 120 OF 2017 & APPEAL NO. 121 OF 2017**

**Dated: 3<sup>rd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 117 OF 2017**

**North Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Ms. Aanchal Arora  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

**APPEAL NO. 118 OF 2017**

**South Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Ms. Aanchal Arora  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

**APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017**

**APPEAL NO. 120 OF 2017, APPEAL NO. 121 OF 2017****Bihar Industries Association**

....

**Appellant(s)****Vs.****Bihar Electricity Regulatory Commission & Anr.**

....

**Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey  
Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Ms. Aanchal Arora  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **27.08.2018**.

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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